

Disposal of pending proposals

‡2706. SHRIMATI SAMPATIYA UIKEY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of proposals related to various works has been received by the Ministry from the Government of Madhya Pradesh during the last five years and details of action taken with regard to those proposals;

(b) the reasons responsible for the pendency of the proposal received from State Government;

(c) whether any timeline has been stipulated for the disposal of said proposals; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) The details of proposals related to various works received from Government of Madhya Pradesh and fund released is given in the Statement (*See* below).

(b) There is no pendency except a few for which reason against the proposal/schemes mentioned in the above Statement.

(c) and (d) Proposals complete in all respects are attended and funds released accordingly.

‡Original notice of the question was received in Hindi.

Statement

Details of Proposals received from Madhya Pradesh and action taken during last five years

Sl. No.	Name of Scheme	2014-15		2015-16		2016-17		2017-18		2018-19	
		No. of Proposals	Action Taken	No. of Proposals	Action Taken	No. of Proposals	Action Taken	No. of Proposals	Action Taken	No. of Proposals	Action Taken
1	2	3	4	5	6	7	8	9	10	11	12
1.	Scheme of Special Central Assistance to Scheduled Castes to Sup-Plan (SCA to SCSP)	01	5254.87 lakh released	01	9199.34 lakh released	01	7880.06 lakh released	01	4759.00 lakh released	01	9178.00 lakh released
2.	Implementation of Protection of Civil Rights (PCR) Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989	01	2183.15 lakh released	01	2250.00 lakh released	01	4207.00 lakh released	01	6819.97 lakh released	01	7224.67 lakh released

3. Babu Jagjivan Ram Chhatrawas Yojna All complete proposals received from Government of Madhya Pradesh under the Scheme have been sanctioned and admissible central assistance released. From 2014-15, total fund of ₹ 49.12 crore was released to Government of Madhya Pradesh for construction of hostels for SC Girls and Boys. The Government of Madhya Pradesh had sent an incomplete proposal during the year 2017-18 for release of central assistance for construction of two SC Boys hostels at Gwalior and Riwa districts, each for 250 inmates. The deficiencies have been communicated to the State Government of Madhya Pradesh to rectify the same.

4. Scheme of Assistance to State Scheduled Castes Development Corporations (SCDCs)	01	Complete information not received in spite of letters sent to MP	01	Complete information received in spite of letters sent to MP	01	Proposal received at the end of March, therefore due to paucity of funds, no release was made.	01	₹2.0 crore was released against demand of matching grant of ₹17.88 crore.	01	₹7.0 crore was released against demand of matching grant of ₹15.88 crore.
5. Grant in Aid to Voluntary and other organisations working for Scheduled Castes	3	40.14 lakh released	4	5.86 lakh released	4	125.40 lakh released	9	40.23 lakh released	3	49.78 lakh released
6. Pre-Matric Scholarship for OBC students	No proposal from State Government	No proposal from State Government	01	1008.69 lakh released	No proposal from State Government	01	No proposal from State Government			

1	2	3	4	5	6	7	8	9	10	11	12
7.	Post-Matric Scholarship for OBC students	01	5620.00 lakh released	01	5224.00 lakh released	01	5484.11 lakh released	01	6504.32 lakh released	01	6185.00 lakh released
8.	Construction of Hostels for OBC Boys and Girls	05	235.50 lakh released for 450 seats	01	788.40 lakh released for 500 seats	04	497.69 lakh released for 800 seats	02	1434.22 lakh released for 200 seats	02	Incomplete proposals received and deficiency have been conveyed to the State Govt.
9.	Dr. Ambedkar Pre and Post-Matric Scholarship for DNT students										No proposals have been received from State Government of Madhya Pradesh
10.	Dr. Ambedkar Post-Matric Scholarship for EBC students										No proposals have been received from State Government of Madhya Pradesh
11.	National Backward Classes Finance and Development Corporation (NBCFDC)										The State Channelizing Agencies (SCAs) nominated by the State Government of Madhya Pradesh have stopped implementing NBCFDC schemes vide letter dated 9.5.2012 and 7.5.2014. The State Government of Madhya has thereafter not submitted any proposal.

12.	Integrated Programme for Senior Citizens (IPSC) (*)	03	13.90 lakh released	04	26.70 lakh released	06	38.50 lakh released	09	56.79 lakh released	06	86.39
									Grant released in 8 proposal and 1 proposal pending for want of document from NGO		
13	Assistance for Prevention of Alcoholism and Substance (Drug) Abuse (%)	10	86.17 lakh released	12	165.56 lakh released	14	193.67 lakh released	14	215.27 lakh released	13	168.05 lakh released
											Grant released in 10 proposal. Two case pending for want of documents from the NGO. In one case, DM has requested to not released grant to the organisation.

(*)- Total of 94 new proposals have been received from the State of Madhya Pradesh under IPSC Scheme during last 5 years. All the proposals placed before the Screening Committee for its consideration.

(%)- Total of 36 new proposals has been received from the State of Madhya Pradesh under DRUGS Scheme during last 5 years. All the proposals had been placed before the Screening Committee for its consideration.